

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

IA(IBC)/32/34//GB/2023 IN
IA(IB)/56/GB/2022 IN
CP(IB)/23/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri K.K. Singh**

Name of the Company	Manoj Jayaswal Vs. Kannan Triuvengadam, Liquidator.
Under Section	U/r 34 of NCLT Rules, 2016.

For Petitioner (s) :Mr. Sandip Bajaj, Adv.

For Respondent (s) : Mr. Joy Saha, Sr.Adv.
Mr. Saunak Mitra, Adv.

ORDER

Both sides present. List this matter before the regular Bench for further hearing
on **10.10.2023**

Sd/-

**Shri K.K.Singh
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**